

**GOVERNMENT OF INDIA  
SHIPPING  
LOK SABHA**

UNSTARRED QUESTION NO:5518  
ANSWERED ON:13.12.2010  
FINANCIAL IRREGULARITIES  
Singh Shri Ganesh

**Will the Minister of SHIPPING be pleased to state:**

(a) whether the Comptroller and Auditor General of India has pointed out serious financial irregularities in the transactions made by the West Bengal Essential Commodities Corporation Ltd. a company of the Government of West Bengal in 2007;

(b) if so, the details thereof;

(c) whether any case regarding advance payment have been made for hiring of ships from declared bankrupt companies of China, Hongkong and Singapore for transporting iron ore and iron scrape through Kolkata Port to other foreign countries has been reported; and

(d) if so, the details thereof?

**Answer**

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a) & (b): The West Bengal Essential Commodities Corporation Ltd. is a company under the jurisdiction of State Government of West Bengal.

(c) & (d): No such incident has been reported.